

(v) Placement of more light diesel oil at Kandla for being moved to States which are major consumers of this product.

(vi) Advising the State Governments to give top priority to the agricultural requirements of diesel and to ensure adequate availability of diesel and kerosene.

(vii) Advising the State Government to regulate the distribution of diesel and kerosene under the Essential Commodities Act and \*nc rules and orders framed thereunder, as also to invoke the provisions of the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act.

(viii) Advising the oil companies to tighten up the supervision over their retail outlets.

#### Opening of Post Offices in Resettlement Colonies of Delhi

582. DR. V. P. DUTT:

SHRI DINESH GOSWAMI: SHRI NARASINGHA PRASAD NANDA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have provided post offices in all the resettlement colonies and newly developed colonies in Delhi and if so, the names of colonies where this facility has not yet been provided and by when this facility is likely to be provided; and

(b) what are the names of resettlement colonies and newly developed colonies where public call offices have been provided and by when the public-call offices are likely to be provided in the remaining colonies in Delhi?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Post Offices have been opened in most of the resettlement/newly developed colonies in Delhi. The resettlement/newly developed colonies where post office has not yet been opened are 'H' and 'B' blocks of Jahangirpuri, Pitampura, Sarasvati Vihar, Nirman Vihar,

Yamuna Vihar, Vikaspuri, Satni Enclave, Gagan Vihar and Preet Vihar.

Post Offices will be opened in these colonies, as and when they are justified according to the prescribed departmental norms. Constant review is being carried out by the Department in this regard.

(b) The names of resettlement/newly developed colonies where Public Call Offices have been provided are given in statement at Annexure I- PCOs in the resettlement/newly developed colonies at 'H & 'B' Blocks of Jahangirpuri, Vikaspuri, Pitampura, Sarasvati Vihar, Nirman Vihar, Yamuna Vihar, Satni Enclave, Gagan Vihar and Preet Vihar will be opened as soon as Post Offices are opened in them.

#### Statement

*Names of re-settlement/newly developed Colonies in Delhi where P.C.O.s have been provided.*

Sl. No.	Name of Colony
1.	Dakshinpuri
2.	Madan Gir
3.	Tigri Village
4.	Khanpur
5.	Jamia Nagar
6.	Govindpuri
7.	Jeewan Nagar
8.	Kalindi Colony
9.	D.D.A. Flats (Kalkaji)
10.	Teh Khand (rural)
11.	Trimurti Nagar
12.	Sunlight Colony
13.	Saraj Juliano
14.	Bharat Nagar
15.	Kilokri
16.	Giri Nagar
17.	Shyam Nagar
18.	Tamur Nagar
19.	Harijan Basti (New Rohtak)

Sl. No.	Name of Colony
20.	J. J. Colony, Inderpuri
21.	Pandav Nagar
22.	Mansrower Garden
23.	Baljit Nagar
24.	Sharda Puri
25.	J. J. Colony (Uttam Nagar)
26.	J. J. Colony (Raj Nagar)
27.	Janakpuri
28.	Hari Nagar
29.	Ashok Nagar
30.	Nangal Rai
31.	Partap Nagar
32.	Ajay Enclave
33.	Fetez Nagar
34.	Meenakshi Garden
35.	Raghubir Nagar
36.	Madipur
37.	J. J. Colony (Vishnu Garden)
38.	D.D.A. Mayapuri
39.	Paschimpuri
40.	Vikas Puri
41.	Mangolpuri
42.	Jahangir Puri
43.	J. J. Colony (Wazir Pur)
44.	Shakur Puri
45.	Sawan Park
46.	Suraj Nagar
47.	Gonda Shadra
48.	Laxmi Nagar
49.	Shakar Pur
50.	Krishan Nagar

**Smaller Houses for Ministers and High-Ranking Government Officials**

583. DR. V. P. DUTT;

SHRI DINESH GOSWAMI: SHRI NARASINGHA PRASAD NANDA:

Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether there is any proposal under Government's consideration to

construct smaller houses for Ministers ary high ranking Government officials; and

(b) if so, what .steps Government have taken in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI); (a) There was such a proposal under the consideration of Government. The present Government will examine the matter de *novo* keeping in view the availability of resources and material.

(b) Government had conatrtrate^ a Study Group to go into the different aspects of the matter. The report of the Study Group has recently been received and is under examination.

**Theft in Red F@rt Museum**

584. SHRI NARASINGHA PRASAD NANDA: DR. V. P. DUTT: SHRI DINESH GOSWAMI:

Will the Minister of EDUCATION be pleased to refer to the reply to Starred Question 47 given in the Rajya Sabha on the 30th January, 1980 and state:

(a) whether Govaalment have arrested some persons in connection with the thefts of antiques from the Red Fort Museum, and if so, what are the details thereof; and

(b) what steps Government have taken to tighten security measures in the Museum?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND); (a) According to information available with the Survey no arrests have so far been made by the Police.

(b) The following steps have been taken to tighten the security measures.

(i) Two chowkidarg have been posted fo, night duty.

(ii) Tell-tale clocks and adequate lighting have been provided to en-